

Government of Himachal Pradesh  
Health and Family Welfare Department

No. HFW-A-A(3)1/2020

dated 21<sup>st</sup> March, 2020

**Order**

In order to contain the spread of Novel Coronavirus (COVID-19) to an extent by taking preventive, precautionary, pre-emptive measures and to promote social distancing, in exercise of the powers vested in me under Clause 3 of the Himachal Pradesh Epidemic Disease (COVID-19) (Amendment) Regulations, 2020, it is hereby ordered in the public interest that all the beauty parlours, hair cutting saloons, gyms, clubs, swimming pools, golf clubs, sports complexes etc. shall remain closed with immediate effect till 31.3.2020



**(R.D. Dhiman)**

Additional Chief Secretary (Health) to the  
Government of Himachal Pradesh

Endst.No. As above

Dated: Shimla-171002

21<sup>st</sup> March, 2020

Copy to :-

1. All the Administrative Secretaries to the Government of Himachal Pradesh.
2. All Heads of Departments in Himachal Pradesh.
3. The Registrar, HP High Court Shimla-171001.
4. The Divisional Commissioner, Shimla, Kangra and Mandi.
5. All the Deputy Commissioners in Himachal Pradesh.
6. All the Superintendents of Police in Himachal Pradesh.
7. All the Managing Director/ Member Secretary/ Commissioner /Secretary/Chief Executive Officer/ Registrars of Boards/ Corporations/ Councils/ Authority/ Universities/ Municipal Corporations/Co-Operative Banks in HP.
8. Guard File.



21/3/20

Special Secretary (Health) to the  
Government of Himachal Pradesh